

past and the Railways have now agreed to construct a new building for Patna R. M. S. during the year 1966-67. Some relief has, however, been given by diverting the traffic and establishing a sorting office in the Patna G. P. O. building.

(c) Does not arise.

Export of Heavy Water

59. **Shri Himatsingka:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that Heavy Water produced at Nangal is being exported; and

(b) if so, to which countries?

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): (a) and (b). Yes, Sir. 10 tonnes of heavy water produced at Nangal has recently been leased to Belgium for a period of 3 years.

Hindustan Aeronautics Ltd., Kanpur

60. { Shri R. Barua:
Shri D. D. Mantri:
Shri Basumatari:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the production of Aircrafts at the Hindustan Aeronautics Ltd., Kanpur is going on according to schedule; and

(b) if so, the number of Aircrafts which have so far been completed?

The Minister of Defence Production in the Ministry of Defence (Shri A. M. Thomas): (a) The production of aircraft at Kanpur is somewhat behind schedule during 1965 and the delay has been caused by non-receipt of components from abroad as well as to some extent by a smaller rate of build-up of technical personnel. For 1966, there is a better assurance regarding receipt of components etc. from abroad and it is expected that the production schedule for that year will be kept.

(b) Five aircraft have so far been manufactured.

Ex-I.N.A. Personnel

61. **Shri Narendra Singh Mahida:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the former Indian Army personnel who joined the Indian National Army and were discharged from service can now submit their claims upto 31st December, 1965;

(b) the number of claims by Ex-I.N.A. personnel which have been accepted and paid;

(c) the total amount paid so far;

(d) whether it is a fact that a considerable number of persons have not so far submitted their claims; and

(e) if so, the reasons therefor?

The Minister of Defence (Shri Y. B. Chavan): (a) Yes, Sir. The date for submission of claims has been extended upto the 31st December 1965.

(b) 12,167 claims were accepted and paid upto the 15th July 1965.

(c) A sum of Rs. 22,96,940 was paid upto the 15th July 1965.

(d) The number of persons who have not submitted their claims so far is about 1,000.

(e) The exact reasons are not known. In a number of cases, the persons concerned may not be Indian citizens or may have died without leaving any eligible claimants.

Laboratory at Veli near Thumba

62. **Shri Narendra Singh Mahida:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that the construction of the Space Technology Laboratory at Veli near Thumba has been undertaken;

(b) whether the Kerala Government has acquired and handed over the land for the approach road to the laboratory site at Veli; and

(c) when the project is likely to be completed?